

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4680  
ANSWERED ON:21.02.2014  
CNG FACILITIES  
Kateel Shri Nalin Kumar;Singh Shri N.Dharam

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Union Government has received any proposal from State Government of Karnataka seeking approval for CNG facilities to use in light vehicles including auto rickshaw;
- (b) if so, the details thereof; and
- (c) the time by which the proposal is likely to be approved?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) to (c): Yes, Madam. The Chief Minister of Karnataka vide letter dated 7.6.2013 has requested for early development of City Gas Distribution (CGD) facilities in the State of Karnataka with specific mention for Bengaluru. While a Compressed Natural Gas (CNG) station can be established by any entity without authorization by the Petroleum and Natural Gas Regulatory Board (PNGRB), the City Gas Distribution entities authorized by the PNGRB also establish CNG filling stations within the respective authorized areas as per techno-economic feasibility.

PNGRB has identified 33 cities/towns in Karnataka for development of CGD networks. The CGD networks would be developed by PNGRB in a phased manner keeping in view the pipeline connectivity and availability of gas. PNGRB has included urban and rural districts of Bengaluru in 4th round of City Gas Distribution (CGD) bidding. The tender has been published and last date for submission of the bid is 12th May, 2014.